- (b) whether the Geological Survey of India has discovered any new mineral deposits recently in these districts:
- (c) if so, the approximate deposits of those minerals; and
 - (d) the steps taken to exploit them?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a). The names of minerals available in Phulbani, Kalahandi and Koraput districts of Orissa are as follows:

Phulbani district.	Names of Minerals							
	Bauxite, Graphite, quartz, felspar, limestone and precious and semi precious stones.							
Kalahandi district.	Bauxite, manganese ore, Graphite, lead ore, quartz, silica sand, limestone and gemstones.							
Koraput district.	Iron ore, manganese ore, Bauxite, quartzite, silica sand, limestone and dolomite, tin, mica, Graphite and china clay.							

- (b) Geological Survey of India has been carrying out investigations for Manganese ore in Koraput district and for Graphite in the districts of Koraput, Phulbani and Kalahandi in the recent past.
- (c) A total reserve of 14.06 million tonnes Manganese ore with 25-32% manganese content has been estimated in the district of Koraput. Besides, 45 Graphite bodies ranging from small to medium have been located in the districts of Koraput, Phulbani and Kalahandi.
- (d) Graphite is being worked in all the three districts and Manganese ore is being mined in the district of Koraput. Limestone is being mined in the districts of Koraput and Kalahandi, Bauxite is being mined in the district of Koraput. Quartz and Quartzite are being mined in all the three districts. Tin ore is being worked in the district of Koraput. Orissa Mining Corporation have taken exploratory mining on a limited scale in respect of precious and semi-precious stones.

Foreign Debt

1535. BABA SUCHA SINGH: Will the Minister of FINANCE be pleased to state:

- (a) the extent of foreign debt on India at present;
- (b) the names of the countries and the amount of their share;
- (c) the amount of debt to the agricultural and industrial sectors;
- (d) the amount of annual repayment; and
- (e) the share in repayment of the agricultural and industrial sectors?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The total external debt outstanding as on 31-3-90 is estimated to be Rs. 80132 crores at the prevailing exchange rate.

- (b) Information is given below in the statement.
- (c) and (e) The accounts of the Government are kept on single loan basis and some times the single loan caters more than one sector. It is, therefore, not possible to segregate the debt outstanding and the share of its repayment to a particular sector.
- (d) The amount of repayment of loan and payment of interest during 1989-90 is estimated to be Rs. 4808 crores and Rs. 3559 crores respectively.

STATEMENT

External Debt outstanding as on 31-3-90

SI. No.	Country/In	Rupees Crores (Estimated)						
1	2							3
1.	Austria							. 77.00
2.	Belgium	•	•					. 179.95
3.	Canada	•			•	•		. 981.40
4.	Denmark	•		•	•			. 259.72
5.	France (Govt. Account)	•				.•		. 1940.38
	(Non-Govt. A/C)	•		•			•	. 4.55
6.	F.R.G. (Govt. Account)	•	•				•	. 4835.06
	(Non-Govt. A/C)	•						. 434.75
7.	Italy							. 209.04
	Italy							. 139.81
8.	Japan		•	•	•			. 4532.20
9.	Netherlands			•				. 1650.22
10.	U.S.A				•	•		. 4484.32
11.	1.B.R.D. (Govt. A/C) .			•	•	•		. 9693.82
	(Non-Govt.)		•		•	•		. 1083.07
12.	I.D.A					•		. 13962.51
	I.D.A							. 7075.17
13.	I.F.A.D				•			. 265.01
14.	A.D.B. (Govt. Account)				•	•		. 63.19
	A.D.B. (Non-Govt. A/C) .			•			. 234.15
15.	Switzerland							. 59.90
16.	Kuwait Fund		•			•		. 321.14
17.	O.P.E.C	•	•					. 1 7 6.17
18.	Saudi Fund	•				•		123.54
19.	Czechoslovakia							. 35.96
20.	U.S.S.R	•		•			٠	. 1703.52
21.	I.M.F. Trust Fund .			•				. 164.11
	I.M.F. (E.F.F.) .			٠	•			. 2362.00
22.	Iran	•	•	•				. 423.21
23.								. 0.02

175

1			2									3
<u></u> 24.	U.A.E.		•					•	•	•	•	41.13
25.	U.K.	•					•	•	•	•	•	458.99
26.	I.S.O.							•	•	•	•	9.78
27.	E.E.C. (SA	AC)					• .	•		•	•	89.85
28.	Abu Dhal	•		•			•		•	•	•	12.43
29.	Sweden	•	•			•	•	•	•	•	•	14.11
	Sweden							•	•	•	•	82.30
30.	Spain			•			•		•	•		29.92
31.	U.S.A. (N	Ion-C	3ovt.	A/C)					•		•	6.52
32.	E.C.B. (External Commercial Borrowings)										21912.00	
	Tot	al					•	•	•	•	•	80131.94

[Translation]

Making Amendments in Steel Policy

1536. SHRI RAM LAL RAHI: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government propose to increase the steel production by suitably amending the steel policy;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW (SHRI DINESH JUSTICE GOSWAMI): (a) and (b) It has been decided to allow creation of additional steel making capacity in the private sector with unit capacity upto million tonnes based on electric furnace/energy optimising technologies including small blast furnaces. Entrepreneurs will have the option to decide the plant size keeping in view the product mix and technology to be adopted.

(c) Does not arise.

[English]

Promotion of Tourism

1537. SHRI MAHENDRA SINGH MEWAR: Will the Minister of TOURISM be pleased to state:

- (a) the steps being taken to coordinate the efforts of various agencies viz., airlines, railways, the hotel industry and other concerned with the infrastructure for the promotion of tourism with respect to both domestic and foreign tourists;
- (b) the steps being taken to encourage entrepreneurs well as Governmental entities to extend better facilities; and
- (c) the specific steps taken for coordination in the preservation of authentic archaeological and anthropological heritage and the promotion of tourism?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA